

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-157-2020**

**The Commissioner of Excise,  
Excise Department,  
Government of Goa,  
and 3 others.**

..... **Appellants**

**V e r s u s**

**John Rodrigues and anr.**

..... **Respondents**

Adv. Ms. Ankita Kamat for the Appellants.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 11th September, 2020.**

**ORDER:**

It seems the appellants have not yet paid the process fee to enable the registry to serve notice on the respondents. Now the appellants' counsel seeks time to comply with that requirement. She also informs that the appellants have already tried to serve notice through private means on the respondents. She will also appraise the Court about that by the next adjournment.

2. Post the matter on 25/9/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**